

(४) वायु सेना मुख्यालय को
₹ १,०५,०००।

(५) सेनाओं के स्पोर्ट्स कन्ट्रोल बोर्ड को
₹ ५०,०००।

(६) मिलिटरी अस्पताल कल्याण सेवा को
₹ ४०,०००।

सेनाओं के मुख्यालयों को जो धन-राशि दी गयी है उसमें से ७० प्रतिशत भूतपूर्व सैनिकों की भलाई के कामों के उपयोग में लाई जायेगी तथा ३० प्रतिशत सेवा में लगे हुए व्यक्तियों के लिए।

(ख) १९५५ में काम में लाये गये विशेष उपायों का परिणाम अभी तक नहीं मालूम हो सका है, क्योंकि अभी तक राज्यों द्वारा एकत्रित की गई सारी धन-राशि केंद्र को नहीं प्राप्त हो सकी है।

भूतपूर्व सैनिक

७०५. श्री भक्त बर्शन : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि सामुदायिक परि-योजनाओं तथा राष्ट्र विस्तार सेवा खंडों में ग्राम-सेवकों की जगहों के लिये २,२५० भूतपूर्व सैनिकों को प्रशिक्षण देने की योजना कब बारे में अब तक कितनी प्रगति हो चुकी है ?

प्रतिरक्षा उपमंत्री (सरदार मजीडिया) : अभी तक ६३ भूतपूर्व सैनिक सामुदायिक परि-योजनायें तथा राष्ट्र विस्तार सेवा में ग्राम सेवकों की जगहों पर खपाने के लिये बुनियादी ऋषि म प्रशिक्षित किये जा चुके हैं; तथा १८३ प्रशिक्षित हो रहे हैं।

SCHEDULED CASTES I.A.S. CANDIDATES

706. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state :

(a) the number of Scheduled Castes candidates who appeared in the Indian Administrative Service examinations held in India since 1952;

(b) the number of those who qualified; and

(c) the number of those who were appointed ?

The Minister in the Ministry of Home Affairs (Shri Datar) :—

	Year	Number
(a)	1952	23
	1953	27
	1954	30
	1955	53
(b)	1952	..
	1953	..
	1954	..
	1955	1
(c)	1952	..
	1953	..
	1954	..
	1955	..

Appointments yet to be made.

THE QUTAB MINAR

707. Shri D. C. Sharma: Will the Minister of Education be pleased to state the amount spent on the maintenance of the Qutab Minar during the three years ending 1955?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): The amount spent on the maintenance of the Qutab Minar group of monuments during the three years ending 1955 is as follows:

	Rs.	As.	Ps.
1952-53	6,407	3	0
1953-54	11,474	13	9
1954-55	7,871	2	0

INCOME-TAX ARREARS

708. Shri Ibrahim: Will the Minister of Finance be pleased to state:

(a) the total amount of arrears of income-tax and super-tax collections standing unrealised on 31st March, 1956;

(b) whether any amount was written off during 1955-56; and

(c) if so, how much ?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) to (c). The information called for duly verified will not be available till about the end of October, 1956. It will be placed on the table of the House when available.